

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 03.03.2023

SL No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	26324/2023	03.03.2023	WP (C) - 14873/2022	R.K. MAGARAJ	C.O.	COURT NO. 11	Order Dtd. 2023-02-24			(Seat No-)
2	26325/2023	03.03.2023	WP (C) - 15590/2022	J.C.BARAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-24			(Seat No-)
3	26326/2023	03.03.2023	WP (C) - 13981/2022	G. ROUT	C.O.	COURT NO. 11	Order Dtd. 2023-02-24			(Seat No-)
4	26327/2023	03.03.2023	WP (C) - 19348/2022	PRITAM KUMAR MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2023-02-24			(Seat No-)
5	26328/2023	03.03.2023	WP (C) - 18035/2022	B. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2023-02-24			(Seat No-)
6	26329/2023	03.03.2023	WP (C) - 21325/2022	B. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2023-02-24			(Seat No-)
7	26330/2023	03.03.2023	WP (C) - 21327/2022	B. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2023-02-24			(Seat No-)
8	26331/2023	03.03.2023	WP (C) - 21331/2022	B. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2023-02-24			(Seat No-)
9	26332/2023	03.03.2023	WP (C) - 21333/2022	B. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2023-02-24			(Seat No-)
10	26333/2023	03.03.2023	WP (C) - 21335/2022	B. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2023-02-24			(Seat No-)
11	26334/2023	03.03.2023	WP (C) - 21336/2022	B. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2023-02-24			(Seat No-)
12	26335/2023	03.03.2023	WP (C) - 28229/2022	UDAY KUMAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-01			(Seat No-)
13	26336/2023	03.03.2023	CONTC-1281/202	G.C.BARIK	C.O.	COURT NO. 3	Order Dtd. 2023-03-02			(Seat No-)

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14	26337/2023	03.03.2023	WP (C) - 22068/2013	S. BEHERA	C.O.	COURT NO. 16	Order Dtd. 2023-03-02			(Seat No-)
15	26338/2023	03.03.2023	WP (C) - 12567/2013	S. C. DASH	C.O.	COURT NO. 1	Order Dtd. 2023-03-01		WRIT BRANCH -3	(Seat No-33)
16	26339/2023	03.03.2023	CONTC- 5133/2021	M/S. TRILOC HAN BARIK, R.C.BHOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-02			(Seat No-33)
17	26340/2023	03.03.2023	WP (C) - 4946/2015	S. C. DASH	C.O.	COURT NO. 16	Order Dtd. 2023-03-01			(Seat No-33)
18	26341/2023	03.03.2023	WP (C) - 26934/2022	SURENDRA DAS	C.O.	COURT NO. 3	Order Dtd. 2023-03-01			(Seat No-33)
19	26342/2023	03.03.2023	CONTC- 5131/2021	MR. TRILOCH AN BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-02			(Seat No-33)
20	26343/2023	03.03.2023	CONTC- 5124/2021	M/S. TRILOC HAN BARIK, R.C.BHOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-02			(Seat No-33)
21	26344/2023	03.03.2023	CONTC- 1169/2023	B.C. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-02			(Seat No-33)
22	26345/2023	03.03.2023	WP (C) - 3085/2023	RAMAKANT MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-02			(Seat No-33)
23	26346/2023	03.03.2023	WP (C) - 5486/2023	KANTHAMANI SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-02		WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
24	26347/2023	03.03.2023	CONTC- 3158/2022	N.C. SAHOO	C.O.	COURT NO. 3	Order Dtd. 2023-03-01			(Seat No-104)
25	26348/2023	03.03.2023	CONTC- 7431/2022	D. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-02			(Seat No-104)
26	26349/2023	03.03.2023	WP (C) - 6064/2023	KIRTAN DANG	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-02			(Seat No-104)
27	26350/2023	03.03.2023	WPC (OAC) - 3521/2011	A.K. SAHU	C.O.	COURT NO. 1	Order Dtd. 2023-03-01			(Seat No-104)
28	26351/2023	03.03.2023	WPC (OAC) - 3521/2011	L. DASH	C.O.	COURT NO. 1	Order Dtd. 2023-03-01			(Seat No-104)

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29	26352/2023	03.03.2023	WPC (OAC) - 3682/2013	T. SWAIN	C.O.	COURT NO. 6	Order Dtd. 2023-03-01			(Seat No-104)
30	26353/2023	03.03.2023	FAO-479/2016	K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2023-02-28			(Seat No-104)
31	26354/2023	03.03.2023	WPC (OAC) - 3682/2013	G.C. JENA	C.O.	COURT NO. 6	Order Dtd. 2023-03-01			(Seat No-104)
32	26355/2023	03.03.2023	WP (C) - 7370/2020	T.K. BARIK	C.O.	COURT NO. 7	Order Dtd. 2023-02-28			(Seat No-104)
33	26356/2023	03.03.2023	WP (C) - 6062/2023	KIRTAN DANG	C.O.	COURT NO. 7	Order Dtd. 2023-03-02			(Seat No-104)
34	26357/2023	03.03.2023	WP (C) - 6059/2023	KIRTAN DANG	C.O.	COURT NO. 7	Order Dtd. 2023-03-02			(Seat No-104)
35	26358/2023	03.03.2023	WPC (OAC) - 229/2015	S.K. SINGH	C.O.	COURT NO. 1	Order Dtd. 2023-02-28			(Seat No-104)
36	26359/2023	03.03.2023	WPC (OAC) - 3137/2013	N.C. SINHA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-28			(Seat No-104)
37	26360/2023	03.03.2023	WP (C) - 4686/2023	S SAHOO	C.O.	COURT NO. 20	Order Dtd. 2023-03-01		WRIT BRANCH -2	(Seat No-9)
38	26361/2023	03.03.2023	WP (C) - 6058/2023	KIRTAN DANG	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-02			(Seat No-9)
39	26362/2023	03.03.2023	WP (C) - 30694/2022	R. C. ROUT	C.O.	COURT NO. 3	Order Dtd. 2023-03-02			(Seat No-9)
40	26363/2023	03.03.2023	WP (C) - 6048/2023	J. R. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-02			(Seat No-9)
41	26364/2023	03.03.2023	WP (C) - 5992/2023	J. PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-02			(Seat No-9)
42	26365/2023	03.03.2023	WPC (OAC) - 1324/2019	M. DAS	C.O.	COURT NO. 1	Order Dtd. 2023-02-27			(Seat No-9)
43	26366/2023	03.03.2023	CMP-669/2015	K K PAHIL	C.O.	COURT NO. 20	Order Dtd. 2023-02-27			(Seat No-9)
44	26367/2023	03.03.2023	CMP-669/2015	YASHOBANTA DAS	C.O.	COURT NO. 20	Order Dtd. 2023-02-27			(Seat No-9)

45	26368/2023	03.03.2023	WPC (OAC) - 3836/2014	P.K.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02-28			(Seat No-9)
46	26369/2023	03.03.2023	WP (C) - 5205/2023	P. R. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-02			(Seat No-9)
47	26370/2023	03.03.2023	CMP-669/2015	R K BARIK	C.O.	COURT NO. 20	Order Dtd. 2023-02-27			(Seat No-9)
48	26371/2023	03.03.2023	WP (C) - 5189/2023	PRASANJIT BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-02			(Seat No-9)
49	26372/2023	03.03.2023	WP (C) - 5051/2023	D.K.JENA	C.O.	COURT NO. 1	Order Dtd. 2023-02-28			(Seat No-9)
50	26373/2023	03.03.2023	WP (C) - 5189/2023	NIRANJAN MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-02			(Seat No-9)
51	26374/2023	03.03.2023	WP (C) - 5141/2023	ANIL SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-02			(Seat No-9)
52	26375/2023	03.03.2023	CMP-165/2023	A K MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2023-03-01			(Seat No-9)
53	26376/2023	03.03.2023	BLAPL-1278/2023	B. DAS	C.O.	COURT NO. 11	Order Dtd. 2023-03-02			(Seat No-9)
54	26377/2023	03.03.2023	MATA-125/2019	RAHUL SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-28			(Seat No-9)
55	26378/2023	03.03.2023	WP (C) - 5194/2023	ASHOK KUMAR ROUT	C.O.	COURT NO. 20	Order Dtd. 2023-03-01			(Seat No-9)
56	26379/2023	03.03.2023	WP (C) - 5601/2023	BRAJA MOHAN SARANGI	C.O.	COURT NO. 20	Order Dtd. 2023-03-02			(Seat No-9)
57	26380/2023	03.03.2023	WP (C) - 6316/2023	SAROJ KUMAR PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-02			(Seat No-9)
58	26381/2023	03.03.2023	MATA-125/2019	S.K.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-28			(Seat No-9)
59	26382/2023	03.03.2023	MATA-104/2019	M/S.H.N.MO HAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 5000-01-01	LCR C		(Seat No-9)
60	26383/2023	03.03.2023	MATA-104/2019	G. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-01			(Seat No-9)
61	26384/2023	03.03.2023	CONTC-5823/2021	S. DAS	C.O.	COURT NO. 22	Order Dtd. 2023-03-01		CONTEMPT	(Seat No-1)

62	26385/2023	03.03.2023	CONTC-1235/2023	P.CH. DAS	C.O.	COURT NO. 1	Order Dtd. 2023-03-01			(Seat No-1)
63	26386/2023	03.03.2023	WP (C) - 5984/2023	A.K. SAA	C.O.	COURT NO. 1	Order Dtd. 2023-03-01			(Seat No-1)
64	26387/2023	03.03.2023	WP (C) - 5966/2023	B.K.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2023-03-01			(Seat No-1)
65	26388/2023	03.03.2023	WP (C) - 4901/2023	S.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-03-01			(Seat No-1)
66	26389/2023	03.03.2023	WP (C) - 6019/2023	M.M. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023-03-01			(Seat No-1)
67	26390/2023	03.03.2023	WP (C) - 5653/2023	S. DAS	C.O.	COURT NO. 1	Order Dtd. 2023-03-01		WRIT BRANCH -6	(Seat No-25)
68	26391/2023	03.03.2023	WP (C) - 6170/2023	K.N.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-03-01			(Seat No-25)
69	26392/2023	03.03.2023	CRLMC-515/2023	MANAS RANJAN SAHOO	C.O.	COURT NO. 8	Order Dtd. 2023-02-22			(Seat No-25)
70	26393/2023	03.03.2023	CRLA-524/2021	PANKAJ KUMAR PANI	C.O.	COURT NO. 8	Order Dtd. 2023-02-23			(Seat No-25)
71	26394/2023	03.03.2023	WP (C) - 5604/2023	BRAJA MOHAN SARANGI	C.O.	COURT NO. 8	Order Dtd. 2023-03-02			(Seat No-25)
72	26395/2023	03.03.2023	WP (C) - 3403/2023	P.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02-20			(Seat No-25)
73	26396/2023	03.03.2023	BLAPL-638/2022	DILLIP KUMAR MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-13			(Seat No-25)
74	26397/2023	03.03.2023	WP (C) - 5611/2023	BRAJA MOHAN SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-28			(Seat No-25)
75	26398/2023	03.03.2023	ABLAPL-843/2023	P.R.BEHERA	C.O.	COURT NO. 2	Order Dtd. 2023-02-27			(Seat No-25)
76	26399/2023	03.03.2023	WP (C) - 5610/2023	BRAJA MOHAN SARANGI	C.O.	COURT NO. 2	Order Dtd. 2023-02-28			(Seat No-25)
77	26400/2023	03.03.2023	CRLA-75/2023	R. K. MALLICK	C.O.	COURT NO. 5	Order Dtd. 2023-03-01			(Seat No-25)
78	26401/2023	03.03.2023	CRLA-85/2023	S. R. PATTNAIK	C.O.	COURT NO. 5	Order Dtd. 2023-03-01			(Seat No-25)
79	26402/2023	03.03.2023	WP (C) - 5995/2023	P R SWAIN	C.O.	COURT NO. 20	Order Dtd. 2023-03-01			(Seat No-25)

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80	26403/2023	03.03.2023	WP (C) - 6076/2023	SITANSU MOHAN SINGH	C.O.	COURT NO. 20	Order Dtd. 2023-03-01			(Seat No-25)
81	26404/2023	03.03.2023	CRLA-131/2023	GANESH SAHOO	C.O.	COURT NO. 5	Order Dtd. 2023-03-01			(Seat No-25)
82	26405/2023	03.03.2023	CRLA-138/2023	ABINASH SUNDARAY	C.O.	COURT NO. 5	Order Dtd. 2023-03-01			(Seat No-25)
83	26406/2023	03.03.2023	CRLA-1213/2022	LOKANATH SAHOO	C.O.	COURT NO. 5	Order Dtd. 2023-03-01			(Seat No-25)
84	26407/2023	03.03.2023	CRLA-66/2023	BIJAY KUMAR DAS	C.O.	COURT NO. 5	Order Dtd. 2023-03-01			(Seat No-25)
85	26408/2023	03.03.2023	WP (C) - 6074/2023	SITANSU MOHAN SINGH	C.O.	COURT NO. 5	Order Dtd. 2023-03-01			(Seat No-25)
86	26409/2023	03.03.2023	WP (C) - 5478/2023	S.K. SAHU	C.O.	COURT NO. 17	Order Dtd. 2023-03-01		WRIT BRANCH -4	(Seat No-38)
87	26410/2023	03.03.2023	CRLA-67/2023	BIJAY KUMAR DAS	C.O.	COURT NO. 5	Order Dtd. 2023-03-01			(Seat No-38)
88	26411/2023	03.03.2023	CRLA-266/2021	PANKAJ KUMAR PANI	C.O.	COURT NO. 6	Order Dtd. 2023-03-01			(Seat No-38)
89	26412/2023	03.03.2023	CRLA-1194/2022	AJAY KUMAR PANDA	C.O.	COURT NO. 5	Order Dtd. 2023-03-01		CRIMINAL APPEAL	(Seat No-7)
90	26413/2023	03.03.2023	CRLA-908/2022	D. K. NAIK	C.O.	COURT NO. 11	Order Dtd. 2023-03-13		CRIMINAL APPEAL	(Seat No-7)
91	26414/2023	03.03.2023	CRLA-368/2022	JYOTISH RANJAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-01			(Seat No-7)
92	26415/2023	03.03.2023	WP (C) - 5159/2005	P K MOHANTY	GENERAL		Entire Order		WRIT BRANCH -1	(Seat No-1)
93	26416/2023	03.03.2023	ABLAPL-12707/2022	BINOD KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-02			(Seat No-1)
94	26417/2023	03.03.2023	ABLAPL-12702/2022	BINOD KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-02			(Seat No-1)
95	26418/2023	03.03.2023	CRLREV-15/2023	J. R. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2023-03-02		CRIMINAL REVISION	(Seat No-2)
96	26419/2023	03.03.2023	CRLREV-21/2023	B. DAS	C.O.	COURT NO. 11	Order Dtd. 2023-03-02			(Seat No-2)
97	26420/2023	03.03.2023	CRLREV-95/2023	BIKASH PARIJA	C.O.	COURT NO. 7	Order Dtd. 2023-03-02		CRIMINAL	(Seat No-2)

									REVISION	
98	26421/2023	03.03.2023	BLAPL-260/2023	T. R. DAS	C.O.	COURT NO. 17	Order Dtd. 2023-03-02			(Seat No-2)
99	26422/2023	03.03.2023	BLAPL-1421/2023	K. C. PANDA	C.O.	COURT NO. 17	Order Dtd. 2023-03-02			(Seat No-2)
100	26423/2023	03.03.2023	CRLREV-507/2019	H. K. MOHANTA	C.O.	COURT NO. 7	Order Dtd. 5000-01-01			(Seat No-2)
101	26424/2023	03.03.2023	WP (C) - 3327/2011	S.K. JETHY	C.O.	COURT NO. 20	Order Dtd. 2023-03-02		WRIT BRANCH -3	(Seat No-12)
102	26425/2023	03.03.2023	WP (C) - 4995/2023	B. DAS	C.O.	COURT NO. 7	Order Dtd. 2023-03-02			(Seat No-12)
103	26426/2023	03.03.2023	WP (C) - 5427/2023	MRUTYUNJAY MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2023-03-02			(Seat No-12)
104	26427/2023	03.03.2023	BLAPL-5943/2022	PRATAP SAHOO	C.O.	COURT NO. 7	Order Dtd. 2023-03-02			(Seat No-12)
105	26428/2023	03.03.2023	WP (C) - 5015/2023	NO	C.O.	COURT NO. 12	Order Dtd. 2023-03-01			(Seat No-12)
106	26429/2023	03.03.2023	WP (C) - 19879/2013	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2014-01-06		WRIT BRANCH -10	(Seat No-54)
107	26430/2023	03.03.2023	ABLAPL-342/2023	K. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-03-02			(Seat No-54)
108	26431/2023	03.03.2023	WP (C) - 1865/2023	A. PANIGRAHI	C.O.	COURT NO. 20	Order Dtd. 2023-03-02		WRIT BRANCH -6	(Seat No-26)
109	26432/2023	03.03.2023	ABLAPL-5797/2021	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 7	Order Dtd. 2022-07-11			(Seat No-26)
110	26433/2023	03.03.2023	CMP-173/2023	G. SUNDARA	C.O.	COURT NO. 20	Order Dtd. 2023-03-01			(Seat No-26)
111	26434/2023	03.03.2023	ABLAPL-15382/2021	SARADA NAYAK	C.O.	COURT NO. 7	Order Dtd. 2022-09-22			(Seat No-26)
112	26435/2023	03.03.2023	ABLAPL-11859/2022	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-02			(Seat No-26)
113	26436/2023	03.03.2023	ABLAPL-5818/2022	S. K. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-02			(Seat No-26)
114	26437/2023	03.03.2023	ABLAPL-12554/2022	P. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-02			(Seat No-26)

115	26438/2023	03.03.2023	WP (C) - 8478/2012	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2015-02-10		WRIT BRANCH -6	(Seat No-25)
116	26439/2023	03.03.2023	CRLA-372/2021	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 6	Order Dtd. 2023-02-21			(Seat No-25)
117	26440/2023	03.03.2023	ABLAPL-9211/2022	M. R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-02			(Seat No-25)
118	26441/2023	03.03.2023	ABLAPL-11293/2022	CHHABI RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-02			(Seat No-25)
119	26442/2023	03.03.2023	WP (C) - 20850/2011	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2011-09-22		WRIT BRANCH -9	(Seat No-52)
120	26443/2023	03.03.2023	ABLAPL-11027/2022	SAMIR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-02			(Seat No-52)
121	26444/2023	03.03.2023	CMP-173/2023	G. SUNDARA	C.O.	COURT NO. 20	Order Dtd. 2023-03-01			(Seat No-52)
122	26445/2023	03.03.2023	RPFAM-45/2022	A.K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2023-02-22			(Seat No-52)
123	26446/2023	03.03.2023	WP (C) - 5632/2023	M.R. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2023-03-01			(Seat No-52)
124	26447/2023	03.03.2023	WP (C) - 4787/2018	S. BISWAL	C.O.	COURT NO. 20	Order Dtd. 2023-03-01			(Seat No-52)
125	26448/2023	03.03.2023	BLAPL-100/2023	S. CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2023-03-01			(Seat No-52)
126	26449/2023	03.03.2023	BLAPL-283/2023	S. CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2023-03-01			(Seat No-52)
127	26450/2023	03.03.2023	BLAPL-266/2023	S.K. ACHARYA	C.O.	COURT NO. 17	Order Dtd. 2023-03-01			(Seat No-52)
128	26451/2023	03.03.2023	BLAPL-196/2023	S.K. BISWAL	C.O.	COURT NO. 17	Order Dtd. 2023-03-01			(Seat No-52)
129	26452/2023	03.03.2023	WP (C) - 5030/2023	BIJAYA KUMAR DALAI	C.O.	COURT NO. 12	Order Dtd. 2023-03-01			(Seat No-52)
130	26453/2023	03.03.2023	OJC-8186/1993	JYOTIRANJAN SAHOO	GENERAL		Order Dtd. 1995-04-03		WRIT BRANCH -1	(Seat No-3)
131	26454/2023	03.03.2023	BLAPL-141/2023	BISWARANJAN DALAI	C.O.	COURT NO. 17	Order Dtd. 2023-03-01			(Seat No-3)
132	26455/2023	03.03.2023	BLAPL-493/2023	M.R. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-03-01			(Seat No-3)
133	26456/2023	03.03.2023	BLAPL-518/2023	P. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-03-01			(Seat No-3)
134	26457/2023	03.03.2023	WP (C) -	H K PATRA	C.O.	COURT	Order Dtd.			(Seat

4	23	23	5475/2023			NO. 12	2023-03-01			No-3)
135	26458/2023	03.03.2023	BLAPL-528/2023	J. PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2023-03-01			(Seat No-3)
136	26459/2023	03.03.2023	WP (C) - 5482/2023	R.K. SARANGI	C.O.	COURT NO. 12	Order Dtd. 2023-03-01			(Seat No-3)
137	26460/2023	03.03.2023	BLAPL-530/2023	SAKTI PRASAD DAS	C.O.	COURT NO. 17	Order Dtd. 2023-03-01			(Seat No-3)
138	26461/2023	03.03.2023	BLAPL-532/2023	S. CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2023-03-01			(Seat No-3)
139	26462/2023	03.03.2023	BLAPL-549/2023	B. SINGH	C.O.	COURT NO. 17	Order Dtd. 2023-03-01			(Seat No-3)
140	26463/2023	03.03.2023	WP (C) - 5969/2023	R.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-27			(Seat No-3)
141	26464/2023	03.03.2023	CRLMC-2235/2015	P K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-03-01			(Seat No-3)
142	26465/2023	03.03.2023	BLAPL-454/2023	B.N. SAHU	C.O.	COURT NO. 17	Order Dtd. 2023-02-28			(Seat No-3)
143	26466/2023	03.03.2023	BLAPL-330/2023	S.C. BISWAL	C.O.	COURT NO. 17	Order Dtd. 2023-03-01			(Seat No-3)
144	26467/2023	03.03.2023	ABLAPL-419/2023	S. DASH	C.O.	COURT NO. 2	Order Dtd. 2023-03-02			(Seat No-3)
145	26468/2023	03.03.2023	BLAPL-612/2023	S. BARIK	C.O.	COURT NO. 17	Order Dtd. 2023-03-01			(Seat No-3)
146	26469/2023	03.03.2023	ABLAPL-1919/2023	R K BARIK	C.O.	COURT NO. 2	Order Dtd. 2023-03-02			(Seat No-3)
147	26470/2023	03.03.2023	BLAPL-12094/2022	D.K. MALLICK	C.O.	COURT NO. 17	Order Dtd. 2023-03-01	BLAPL-12094/2022, BLAPL-7113/2022		(Seat No-3)
148	26471/2023	03.03.2023	ABLAPL-1918/2023	RANJIT MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-03-02			(Seat No-3)
149	26472/2023	03.03.2023	BLAPL-12198/2022	S. CHOUDHURY	C.O.	COURT NO. 5	Order Dtd. 2023-03-01			(Seat No-3)
150	26473/2023	03.03.2023	BLAPL-455/2023	B.N. SAHU	C.O.	COURT NO. 17	Order Dtd. 2023-02-28			(Seat No-3)
151	26474/2023	03.03.2023	ABLAPL-1917/2023	A K BEHERA	C.O.	COURT NO. 2	Order Dtd. 2023-03-02			(Seat No-3)
152	26475/2023	03.03.2023	BLAPL-567/2023	M.R. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-03-01			(Seat No-3)

153	26476/2023	03.03.2023	ABLAPL-1915/2023	S.R.PATTANAIK	C.O.	COURT NO. 2	Order Dtd. 2023-03-02		BAIL-1 (CRIMINAL MISC-1)	(Seat No-5)
154	26477/2023	03.03.2023	BLAPL-569/2023	N.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-03-01			(Seat No-5)
155	26478/2023	03.03.2023	ABLAPL-1914/2023	MANOJ KUMAR MALLICK	C.O.	COURT NO. 2	Order Dtd. 2023-03-02		BAIL-1 (CRIMINAL MISC-1)	(Seat No-5)
156	26479/2023	03.03.2023	BLAPL-576/2023	R.K. ROUT	C.O.	COURT NO. 17	Order Dtd. 2023-03-01			(Seat No-5)
157	26480/2023	03.03.2023	ABLAPL-1911/2023	J PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2023-03-02			(Seat No-5)
158	26481/2023	03.03.2023	BLAPL-598/2023	B.P.TANGAA	C.O.	COURT NO. 17	Order Dtd. 2023-03-01			(Seat No-5)
159	26482/2023	03.03.2023	BLAPL-608/2023	A.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2023-03-01			(Seat No-5)
160	26483/2023	03.03.2023	ABLAPL-1905/2023	A.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-03-02			(Seat No-5)
161	26484/2023	03.03.2023	BLAPL-1266/2023	A.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2023-03-01	BLAPL-9840/2022		(Seat No-5)
162	26485/2023	03.03.2023	ABLAPL-1904/2023	A.KALASH	C.O.	COURT NO. 2	Order Dtd. 2023-03-02			(Seat No-5)
163	26486/2023	03.03.2023	ABLAPL-1901/2023	D.K. NAIK	C.O.	COURT NO. 2	Order Dtd. 2023-03-02			(Seat No-5)
164	26487/2023	03.03.2023	ABLAPL-1900/2023	J P KAR	C.O.	COURT NO. 2	Order Dtd. 2023-03-02			(Seat No-5)
165	26488/2023	03.03.2023	ABLAPL-1899/2023	J P KAR	C.O.	COURT NO. 2	Order Dtd. 2023-03-02			(Seat No-5)
166	26489/2023	03.03.2023	BLAPL-1399/2023	R. DAS	C.O.	COURT NO. 17	Order Dtd. 2023-03-01			(Seat No-5)
167	26490/2023	03.03.2023	ABLAPL-1886/2023	A.KALASH	C.O.	COURT NO. 2	Order Dtd. 2023-03-02			(Seat No-5)
168	26491/2023	03.03.2023	ABLAPL-1884/2023	R SAMAL	C.O.	COURT NO. 2	Order Dtd. 2023-03-02			(Seat No-5)
169	26492/2023	03.03.2023	BLAPL-1400/2023	H.K.PATRA	C.O.	COURT NO. 17	Order Dtd. 2023-03-01			(Seat No-5)

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170	26493/2023	03.03.2023	ABLAPL-1862/2023	P K BARIK	C.O.	COURT NO. 2	Order Dtd. 2023-03-01		BAIL-2 (CRMINAL MISC-2)	(Seat No-10)
171	26494/2023	03.03.2023	ABLAPL-1860/2023	T R DAS	C.O.	COURT NO. 2	Order Dtd. 2023-03-01			(Seat No-10)
172	26495/2023	03.03.2023	BLAPL-1411/2023	S.DASH	C.O.	COURT NO. 17	Order Dtd. 2023-03-01			(Seat No-10)
173	26496/2023	03.03.2023	ABLAPL-1849/2023	JYOTI PRAKASH KAR	C.O.	COURT NO. 2	Order Dtd. 2023-03-01			(Seat No-10)
174	26497/2023	03.03.2023	ABLAPL-1856/2023	H.K. PATRA	C.O.	COURT NO. 2	Order Dtd. 2023-03-01			(Seat No-10)
175	26498/2023	03.03.2023	ABLAPL-1677/2023	SUVENDU BARIK	C.O.	COURT NO. 2	Order Dtd. 2023-02-28			(Seat No-10)
176	26499/2023	03.03.2023	ABLAPL-1855/2023	B B ROUT	C.O.	COURT NO. 2	Order Dtd. 2023-03-01	ABLAPL 236/23		(Seat No-10)
177	26500/2023	03.03.2023	ABLAPL-1854/2023	SAMIR BARIK	C.O.	COURT NO. 2	Order Dtd. 2023-03-01	ABLAPL 571/23	BAIL-2 (CRMINAL MISC-2)	(Seat No-10)
178	26501/2023	03.03.2023	WPC (OAC) - 2695/2015	U.CHHOTRAY	C.O.	COURT NO. 14	Order Dtd. 2023-03-01			(Seat No-10)
179	26502/2023	03.03.2023	ABLAPL-1618/2023	JYOTI PRAKASH KAR	C.O.	COURT NO. 2	Order Dtd. 2023-02-21			(Seat No-10)
180	26503/2023	03.03.2023	BLAPL-1412/2023	S. DASH	C.O.	COURT NO. 17	Order Dtd. 2023-03-01			(Seat No-10)
181	26504/2023	03.03.2023	BLAPL-11296/2022	N.SAHOO	C.O.	COURT NO. 5	Order Dtd. 5000-01-01	BL-6388/22		(Seat No-10)
182	26505/2023	03.03.2023	BLAPL-11645/2022	AMLAN SHAKTI PAUL	C.O.	COURT NO. 5	Order Dtd. 2023-03-01			(Seat No-10)
183	26506/2023	03.03.2023	BLAPL-11776/2022	N.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-03-01	BL-7502/22		(Seat No-10)
184	26507/2023	03.03.2023	BLAPL-11781/2023	PARTHA SARATHI	C.O.	COURT NO. 5	Order Dtd. 2023-03-01			(Seat No-10)

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18 5	26508/20 23	03.03.20 23	BLAPL- 12574/20 22	LAMBODOR ACHARI	C.O.	COURT NO. 10	Order Dtd. 2023-03-01		(Seat No-10)
18 6	26509/20 23	03.03.20 23	BLAPL- 12610/20 22	B.K. DAS	C.O.	COURT NO. 17	Order Dtd. 2023-02-17		(Seat No-10)
18 7	26510/20 23	03.03.20 23	ABLAPL- 1414/202 3	SATYA RANJAN PANI	C.O.	COURT NO. 2	Order Dtd. 2023-03-02		(Seat No-10)
18 8	26511/20 23	03.03.20 23	BLAPL- 712/2023	S. DASH	C.O.	COURT NO. 17	Order Dtd. 2023-03-02		(Seat No-10)
18 9	26512/20 23	03.03.20 23	ABLAPL- 1342/202 3	SATYA RANJAN PANI	C.O.	COURT NO. 2	Order Dtd. 2023-03-02		(Seat No-10)
19 0	26513/20 23	03.03.20 23	BLAPL- 355/2023	P.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2023-03-02		(Seat No-10)
19 1	26514/20 23	03.03.20 23	ABLAPL- 1305/202 3	H. K. MOHANTA	C.O.	COURT NO. 2	Order Dtd. 2023-03-02		(Seat No-10)
19 2	26515/20 23	03.03.20 23	ABLAPL- 1265/202 3	M. R. BARIK	C.O.	COURT NO. 2	Order Dtd. 2023-03-01		(Seat No-10)
19 3	26516/20 23	03.03.20 23	ABLAPL- 1264/202 3	S. C. BISWAL	C.O.	COURT NO. 2	Order Dtd. 2023-03-01		(Seat No-10)
19 4	26517/20 23	03.03.20 23	ABLAPL- 1258/202 3	NIRMAL KUMAR SATAPATHY	C.O.	COURT NO. 2	Order Dtd. 2023-03-01		(Seat No-10)
19 5	26518/20 23	03.03.20 23	ABLAPL- 1219/202 3	P. K. DAS	C.O.	COURT NO. 2	Order Dtd. 2023-03-01		(Seat No-10)
19 6	26519/20 23	03.03.20 23	ABLAPL- 1196/202 3	S. C. BISWAL	C.O.	COURT NO. 2	Order Dtd. 2023-03-01		(Seat No-10)
19 7	26520/20 23	03.03.20 23	WP (C) - 22681/20 14	MANOJ KU. PATI	GENERA L		Order Dtd. 2023-03-15	29/01/ 2015,0 2/02/1 5,26/0 2/15,3 0/10/1 5,25/0 2/19,1 0/04/1 9,26/0 4/19	WRIT BRANCH -5 (Seat No-47)
19 8	26521/20 23	03.03.20 23	WPC (OA) - 568/2016	A. SUNDARAY	GENERA L		Order Dtd. 2023-01-12		(Seat No-47)
19 9	26522/20 23	03.03.20 23	CRLMC- 2180/202	M R SAHOO	GENERA L		Order Dtd. 2023-02-07		(Seat No-47)

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200	26523/2023	03.03.2023	CMP-118/2023	S.K. PRADHAN	GENERAL		Order Dtd. 2023-02-23			(Seat No-47)
201	26524/2023	03.03.2023	LAA-68/2022	P.K.DASH	GENERAL		Order Dtd. 2023-02-28			(Seat No-47)
202	26525/2023	03.03.2023	ABLAPL-1160/2023	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2023-03-01			(Seat No-47)
203	26526/2023	03.03.2023	WPC (OAC) - 3203/2013	N. SEN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-01			(Seat No-47)
204	26527/2023	03.03.2023	ABLAPL-1157/2023	M. K. SWAIN	C.O.	COURT NO. 2	Order Dtd. 2023-03-01			(Seat No-47)
205	26528/2023	03.03.2023	WPC (OAC) - 3481/2013	P.C DASH	C.O.	COURT NO. 1	Order Dtd. 2023-03-01			(Seat No-47)
206	26529/2023	03.03.2023	ABLAPL-1156/2023	PRATAP KUMAR BARIK	C.O.	COURT NO. 2	Order Dtd. 2023-03-01			(Seat No-47)
207	26530/2023	03.03.2023	WP (C) - 10248/2012	S.P. DAS	C.O.	COURT NO. 22	Order Dtd. 2023-03-01			(Seat No-47)
208	26531/2023	03.03.2023	ABLAPL-1152/2023	PRASANJIT BEHERA	C.O.	COURT NO. 2	Order Dtd. 2023-03-01			(Seat No-47)
209	26532/2023	03.03.2023	WP (C) - 10248/2012	P.BEHERA	C.O.	COURT NO. 22	Order Dtd. 2023-03-01			(Seat No-47)
210	26533/2023	03.03.2023	ABLAPL-1148/2023	MANAS RANJAN SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-03-01			(Seat No-47)
211	26534/2023	03.03.2023	WP (C) - 11383/2020	K.K. MOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 5000-01-01	WPC-7338/18		(Seat No-47)
212	26535/2023	03.03.2023	ABLAPL-1123/2023	R. K. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2023-03-27		BAIL-2 (CRIMINAL MISC-2)	(Seat No-12)
213	26536/2023	03.03.2023	WP (C) - 11383/2020	AMBIKA PRASAD MISHRA	C.O.	COURT NO. 20	Order Dtd. 2023-02-28			(Seat No-12)
214	26537/2023	03.03.2023	ABLAPL-1096/2023	MANOJ KUMAR MALLICK	C.O.	COURT NO. 2	Order Dtd. 2023-03-02			(Seat No-12)
215	26538/2023	03.03.2023	WP (C) - 8587/2023	R.K.MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2023-02-27			(Seat No-12)

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21 6	26539/20 23	03.03.20 23	WP (C) - 26790/20 22	K.N. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2023-03-01			(Seat No-12)
21 7	26540/20 23	03.03.20 23	WP (C) - 26790/20 22	D. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2023-03-01			(Seat No-12)
21 8	26541/20 23	03.03.20 23	ABLAPL- 1094/202 3	GYANA RANJAN PATRA	C.O.	COURT NO. 2	Order Dtd. 2023-03-02			(Seat No-12)
21 9	26542/20 23	03.03.20 23	WP (C) - 5022/202 3	J. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2023-03-01			(Seat No-12)
22 0	26543/20 23	03.03.20 23	ABLAPL- 1092/202 3	GYANA RANJAN PATRA	C.O.	COURT NO. 2	Order Dtd. 2023-03-27		BAIL- 1 (CRIM INAL MISC- 1)	(Seat No-6)
22 1	26544/20 23	03.03.20 23	ABLAPL- 1074/202 3	M. N. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-03-02			(Seat No-6)
22 2	26545/20 23	03.03.20 23	WP (C) - 5031/202 3	S.K. MEHERULLA	C.O.	COURT NO. 22	Order Dtd. 2023-03-01			(Seat No-6)
22 3	26546/20 23	03.03.20 23	WP (C) - 5160/202 3	SUBASH CHANDRA SATAPATHY	C.O.	COURT NO. 22	Order Dtd. 2023-02-28			(Seat No-6)
22 4	26547/20 23	03.03.20 23	ABLAPL- 1072/202 3	BIBEKANAND A MAHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2023-03-02			(Seat No-6)
22 5	26548/20 23	03.03.20 23	ABLAPL- 814/2023	BINDU SAGAR SWAIN	C.O.	COURT NO. 2	Order Dtd. 2023-03-02			(Seat No-6)
22 6	26549/20 23	03.03.20 23	ABLAPL- 768/2023	NIRANJAN SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-03-02			(Seat No-6)
22 7	26550/20 23	03.03.20 23	ABLAPL- 746/2023	H. K. PATRA	C.O.	COURT NO. 2	Order Dtd. 2023-03-02			(Seat No-6)
22 8	26551/20 23	03.03.20 23	ABLAPL- 578/2023	R. K. MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2023-03-02			(Seat No-6)
22 9	26552/20 23	03.03.20 23	ABLAPL- 465/2023	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2	Order Dtd. 2023-01-16			(Seat No-6)
23 0	26553/20 23	03.03.20 23	CRIMC- 2636/202 1	J. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2023-03-01			(Seat No-6)
23 1	26554/20 23	03.03.20 23	CRIMC- 2636/202 1	SANJAY KUMAR SAHU	C.O.	COURT NO. 11	Order Dtd. 2023-03-01			(Seat No-6)
23	26555/20	03.03.20	WP (C) -	S. S.	C.O.	COURT	Order Dtd.			(Seat

2	23	23	5013/2023	PASAYAT		NO. 12	2023-03-01			No-6)
23	26556/2023	03.03.2023	WP (C) - 1972/2023	K. R. JENA	C.O.	COURT NO. 1	Order Dtd. 2023-03-01			(Seat No-6)
23	26557/2023	03.03.2023	WP (C) - 4263/2023	DILLIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2023-03-16		WRIT BRANCH -3	(Seat No-33)
23	26558/2023	03.03.2023	WP (C) - 4446/2023	GANESWAR BEHERA	C.O.	COURT NO. 12	Order Dtd. 2023-03-01			(Seat No-33)
23	26559/2023	03.03.2023	WP (C) - 27793/2022	MANOJ KUMAR MOHANTY 2	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-17		WRIT BRANCH -3	(Seat No-13)
23	26560/2023	03.03.2023	CRLMC-3232/2019	A. K. ROUL	C.O.	COURT NO. 12	Order Dtd. 2022-09-12			(Seat No-13)
23	26561/2023	03.03.2023	RSA-306/2022	SK. MEHRULLA	C.O.	COURT NO. 12	Order Dtd. 2023-03-24		SECOND APPEAL	(Seat No-3)
23	26562/2023	03.03.2023	RSA-285/2010	D. P. DAS	C.O.	COURT NO. 12	Order Dtd. 2023-03-22		SECOND APPEAL	(Seat No-2)
24	26563/2023	03.03.2023	WP (C) - 5778/2023	B. K. PATI	C.O.	COURT NO. 12	Order Dtd. 2023-02-28			(Seat No-2)
24	26564/2023	03.03.2023	CRLMC-5425/2015	I. PANDA	C.O.	COURT NO. 12	Order Dtd. 2023-03-01			(Seat No-2)
24	26565/2023	03.03.2023	CRLA-203/2023	S. C. BISWAL	C.O.	COURT NO. 23	Order Dtd. 2023-03-03		CRIMINAL APPEAL	(Seat No-9)
24	26566/2023	03.03.2023	WP (C) - 6360/2023	S K SAHU	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2023-03-01		WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
24	26567/2023	03.03.2023	WP (C) - 34611/2022	M R BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-01			(Seat No-113)
24	26568/2023	03.03.2023	WP (C) - 2129/2023	T. BAG	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2023-03-01			(Seat No-113)
24	26569/2023	03.03.2023	WP (C) - 6221/2022	T.K. NAYAK	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2023-03-01			(Seat No-113)
24	26570/2023	03.03.2023	WP (C) - 23257/2021	B.N. SADANGI	C.O.	COURT NO. 3	Order Dtd. 2023-03-01		WRIT BRANCH (DIVISION BENCH)	(Seat No-115)

248	26571/2023	03.03.2023	WP (C) - 23204/2016	S K SAHU	C.O.	COURT NO. 16	Order Dtd. 2023-02-22			(Seat No-115)
249	26572/2023	03.03.2023	WP (C) - 23204/2016	M/S. PADMANAVA JENA	C.O.	COURT NO. 16	Order Dtd. 2023-02-22			(Seat No-115)
250	26573/2023	03.03.2023	CMAPL-76/2023	B.K. PARDHI	C.O.	COURT NO. 16	Order Dtd. 2023-03-02	WPC 3066/17		(Seat No-115)
251	26574/2023	03.03.2023	WP (C) - 5639/2023	P K MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-03-01			(Seat No-115)
252	26575/2023	03.03.2023	WP (C) - 5510/2023	T. BAG	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-03-01			(Seat No-115)
253	26576/2023	03.03.2023	WP (C) - 15035/2008	SANJAY KUMAR SAHU	GENERAL		Order Dtd. 2009-01-20		WRIT BRANCH -2	(Seat No-6)
254	26577/2023	03.03.2023	WP (C) - 4997/2023	K. K. NATH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-03-01			(Seat No-6)
255	26578/2023	03.03.2023	WA-1683/2022	ARUNDHATI SAHU	C.O.	COURT NO. 3	Order Dtd. 2023-03-01		WRIT APPEAL	(Seat No-5)
256	26579/2023	03.03.2023	WP (C) - 5306/2023	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-09-26		WRIT BRANCH (DIVISION BENCH-1)	(Seat No-103)
257	26580/2023	03.03.2023	WP (C) - 5306/2023	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-09-26		WRIT BRANCH (DIVISION BENCH-1)	(Seat No-103)
258	26581/2023	03.03.2023	WP (C) - 5512/2023	AMRESH MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-03-01			(Seat No-103)
259	26582/2023	03.03.2023	WA-52/2022	K.N. SAHOO	C.O.	COURT NO. 3	Order Dtd. 2023-03-01	WPC 34507/21		(Seat No-103)
260	26583/2023	03.03.2023	WP (C) - 5511/2023	AMRESH MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-03-01			(Seat No-103)
261	26584/2023	03.03.2023	WA-52/2022	P K RATH	C.O.	COURT NO. 3	Order Dtd. 2023-03-01	WPC 34507/21		(Seat No-103)
262	26585/2023	03.03.2023	WP (C) - 5305/2023	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-09-26		WRIT BRANCH (DIVIS	(Seat No-103)

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26 3	26586/20 23	03.03.20 23	WA- 52/2022	H.K. MALLICK	C.O.	COURT NO. 3	Order Dtd. 2023-03-01	WPC 34507/ 21		(Seat No-103)
26 4	26587/20 23	03.03.20 23	WP (C) - 5305/202 3	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2023-09-26		WRIT BRANCH (DIVIS ION BENCH- 1)	(Seat No-103)
26 5	26588/20 23	03.03.20 23	WP (C) - 5303/202 3	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2023-09-26		WRIT BRANCH (DIVIS ION BENCH- 1)	(Seat No-103)
26 6	26589/20 23	03.03.20 23	WP (C) - 5303/202 3	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2023-09-26		WRIT BRANCH (DIVIS ION BENCH- 1)	(Seat No-103)
26 7	26590/20 23	03.03.20 23	WA- 163/2023	P K PANI	C.O.	COURT NO. 3	Order Dtd. 2023-03-01	WPC 11/19	WRIT APPEAL	(Seat No-3)
26 8	26591/20 23	03.03.20 23	WP (C) - 5307/202 3	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2023-09-26		WRIT BRANCH (DIVIS ION BENCH- 1)	(Seat No-103)
26 9	26592/20 23	03.03.20 23	WA- 1436/202 2	P K LENKA	C.O.	COURT NO. 3	Order Dtd. 2023-03-01	WPC 26969/ 22	WRIT APPEAL	(Seat No-4)
27 0	26593/20 23	03.03.20 23	WA- 1436/202 2	P K LENKA	C.O.	COURT NO. 3	Order Dtd. 2023-03-01		WRIT APPEAL	(Seat No-4)
27 1	26594/20 23	03.03.20 23	WP (C) - 5307/202 3	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2023-03-01		WRIT BRANCH (DIVIS ION BENCH- 1)	(Seat No-103)
27 2	26595/20 23	03.03.20 23	WP (C) - 5191/202 3	SARAT KUMAR PRADHAN	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2023-03-01		WRIT BRANCH (DIVIS ION BENCH- 1)	(Seat No-101)
27 3	26596/20 23	03.03.20 23	WP (C) - 6072/202	P K MOHANTY	C.O.	CHIEF JUSTICE'	Order Dtd. 2023-02-28			(Seat No-101)

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27 4	26597/20 23	03.03.20 23	WP (C) - 4703/202 3	TRILOCHAN BAG	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2023-03-01			(Seat No-101)
27 5	26598/20 23	03.03.20 23	MATA- 170/2017	M/S.BIPLAB P.B.BAHALI	C.O.	COURT NO. 22	Order Dtd. 2023-03-01		FIRST APPEAL	(Seat No-2)
27 6	26599/20 23	03.03.20 23	WP (C) - 6270/202 3	PRADIPTA KUMAR MOHANTY	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2023-03-15		WRIT BRANCH (DIVIS ION BENCH- 2)	(Seat No-112)
27 7	26600/20 23	03.03.20 23	WP (C) - 6078/202 3	B. B. MALLICK	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2023-03-01			(Seat No-112)
27 8	26601/20 23	03.03.20 23	WP (C) - 24866/20 14	B K DAS	C.O.	COURT NO. 16	Order Dtd. 2023-03-01		WRIT BRANCH (DIVIS ION BENCH- 1)	(Seat No-104)
27 9	26602/20 23	03.03.20 23	WP (C) - 4005/202 3	BISWARANJA N DALAI	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2023-03-01			(Seat No-104)
28 0	26603/20 23	03.03.20 23	BLAPL- 110/2023	NIRANJAN SAHOO	GENERA L		Order Dtd. 2023-02-14			(Seat No-104)
28 1	26604/20 23	03.03.20 23	WP (C) - 5159/202 3	SUBASH CHANDRA SATAPATHY	C.O.		Order Dtd. 2023-02-28			(Seat No-104)
28 2	26605/20 23	03.03.20 23	WP (C) - 5154/202 3	SUBASH CHANDRA SATAPATHY	C.O.	COURT NO. 22	Order Dtd. 2023-02-28			(Seat No-104)
28 3	26606/20 23	03.03.20 23	WP (C) - 5156/202 3	SUBASH CHANDRA SATAPATHY	C.O.	COURT NO. 22	Order Dtd. 2023-02-28			(Seat No-104)
28 4	26607/20 23	03.03.20 23	WP (C) - 5412/202 3	M.R.BARIK	C.O.	COURT NO. 22	Order Dtd. 2023-03-01			(Seat No-104)
28 5	26608/20 23	03.03.20 23	WP (C) - 5480/202 3	P.NAYAK	C.O.	COURT NO. 22	Order Dtd. 2023-03-01			(Seat No-104)
28 6	26609/20 23	03.03.20 23	WP (C) - 5589/202 3	MIHIR KANTA RATH	C.O.	COURT NO. 22	Order Dtd. 2023-03-01			(Seat No-104)
28 7	26610/20 23	03.03.20 23	WP (C) - 5514/202 3	SANTOSH KUMAR DASH	C.O.	COURT NO. 22	Order Dtd. 2023-03-01		WRIT BRANCH -5	(Seat No-47)
28 8	26611/20 23	03.03.20 23	WP (C) - 24228/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-47)

289	26612/2023	03.03.2023	WP (C) - 24230/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-47)
290	26613/2023	03.03.2023	WP (C) - 24231/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-47)
291	26614/2023	03.03.2023	CRLMC-1071/2023	A.K.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2023-03-02		CRIMINAL MISC	(Seat No-4)
292	26615/2023	03.03.2023	WP (C) - 24232/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-4)
293	26616/2023	03.03.2023	WP (C) - 24246/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-4)
294	26617/2023	03.03.2023	CRLMC-757/2023	P.K.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2023-03-01			(Seat No-4)
295	26618/2023	03.03.2023	WP (C) - 24251/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-4)
296	26619/2023	03.03.2023	CRLMC-15/2023	B.B.MALLICK	C.O.	COURT NO. 11	Order Dtd. 2023-03-01			(Seat No-4)
297	26620/2023	03.03.2023	WP (C) - 24234/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-4)
298	26621/2023	03.03.2023	WP (C) - 24242/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-4)
299	26622/2023	03.03.2023	CRLMC-944/2023	R.K.BARIK	C.O.	COURT NO. 11	Order Dtd. 2023-03-02		CRIMINAL MISC	(Seat No-6)
300	26623/2023	03.03.2023	FA-8/1973	SK.SIRAJUDIN AHMED	GENERAL		Order Dtd. 1988-01-11			(Seat No-6)
301	26624/2023	03.03.2023	WP (C) - 24241/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-6)
302	26625/2023	03.03.2023	WP (C) - 24239/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-6)
303	26626/2023	03.03.2023	WP (C) - 24238/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-6)
304	26627/2023	03.03.2023	WP (C) - 24237/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-6)
305	26628/2023	03.03.2023	WP (C) - 24236/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-6)
306	26629/2023	03.03.2023	CRLMC-	LAXMAN	C.O.	COURT	Order Dtd.			(Seat

6	23	23	1063/2023	BHOI		NO. 11	2023-03-02			No-6)
307	26630/23	03.03.2023	WP (C) - 24235/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-6)
308	26631/2023	03.03.2023	CRLMC-813/2023	G. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2023-03-02			(Seat No-6)
309	26632/2023	03.03.2023	WP (C) - 24211/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-6)
310	26633/2023	03.03.2023	CRLMC-1031/2023	M.K. PANI	C.O.	COURT NO. 11	Order Dtd. 2023-03-02			(Seat No-6)
311	26634/2023	03.03.2023	WP (C) - 24212/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-6)
312	26635/2023	03.03.2023	WP (C) - 24213/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-6)
313	26636/2023	03.03.2023	CRLMC-3659/2022	S.K. SWAIN	C.O.	COURT NO. 12	Order Dtd. 2023-03-01			(Seat No-6)
314	26637/2023	03.03.2023	WP (C) - 24214/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-6)
315	26638/2023	03.03.2023	CRLMC-815/2023	G. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2023-03-02			(Seat No-6)
316	26639/2023	03.03.2023	WP (C) - 24187/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-6)
317	26640/2023	03.03.2023	CRLMC-927/2023	H.K. PATRA	C.O.	COURT NO. 11	Order Dtd. 2023-03-02		CRIMINAL MISC	(Seat No-6)
318	26641/2023	03.03.2023	WP (C) - 24184/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-6)
319	26642/2023	03.03.2023	WP (C) - 24181/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-6)
320	26643/2023	03.03.2023	CRLMC-952/2023	T. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2023-03-02			(Seat No-6)
321	26644/2023	03.03.2023	WP (C) - 24186/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-6)
322	26645/2023	03.03.2023	WP (C) - 24180/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-6)
323	26646/2023	03.03.2023	CRLMC-1053/2023	S.CH. DASH	C.O.	COURT NO. 11	Order Dtd. 2023-03-02		CRIMINAL	(Seat No-4)

			3						MISC	
32 4	26647/20 23	03.03.20 23	WP (C) - 24183/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-4)
32 5	26648/20 23	03.03.20 23	WP (C) - 24178/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-4)
32 6	26649/20 23	03.03.20 23	WP (C) - 24174/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-4)
32 7	26650/20 23	03.03.20 23	CRLMC- 957/2023	P.R.SWAIN	C.O.	COURT NO. 11	Order Dtd. 2023-03-02		CRIMIN AL MISC	(Seat No-6)
32 8	26651/20 23	03.03.20 23	WP (C) - 24168/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-6)
32 9	26652/20 23	03.03.20 23	CRLMC- 1021/202 3	P.K.MISHRA	C.O.	COURT NO. 11	Order Dtd. 2023-03-02			(Seat No-6)
33 0	26653/20 23	03.03.20 23	WP (C) - 24172/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-6)
33 1	26654/20 23	03.03.20 23	WP (C) - 24176/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-6)
33 2	26655/20 23	03.03.20 23	CRLMC- 760/2023	G. ROUT	C.O.	COURT NO. 11	Order Dtd. 2023-03-02			(Seat No-6)
33 3	26656/20 23	03.03.20 23	WP (C) - 24198/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-6)
33 4	26657/20 23	03.03.20 23	CRLMC- 105/2023	J. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2023-03-01			(Seat No-6)
33 5	26658/20 23	03.03.20 23	WP (C) - 24192/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-6)
33 6	26659/20 23	03.03.20 23	WP (C) - 24196/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-6)
33 7	26660/20 23	03.03.20 23	WP (C) - 24197/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-6)
33 8	26661/20 23	03.03.20 23	WP (C) - 5490/202 3	S.S KASHYAP	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-27			(Seat No-6)
33 9	26662/20 23	03.03.20 23	WP (C) - 24200/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-6)
34 0	26663/20 23	03.03.20 23	CRLMC- 1044/202	R.K.SARANG I	C.O.	COURT NO. 11	Order Dtd. 2023-03-02			(Seat No-6)

			3							
34 1	26664/20 23	03.03.20 23	WP (C) - 24252/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-6)
34 2	26665/20 23	03.03.20 23	WP (C) - 24288/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-6)
34 3	26666/20 23	03.03.20 23	CRLMC- 2551/202 1	H.K.MOHANT A	C.O.	COURT NO. 6	Order Dtd. 2023-03-02		CRIMIN AL MISC	(Seat No-2)
34 4	26667/20 23	03.03.20 23	WP (C) - 24284/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-2)
34 5	26668/20 23	03.03.20 23	WP (C) - 24165/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-2)
34 6	26669/20 23	03.03.20 23	WP (C) - 24163/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-2)
34 7	26670/20 23	03.03.20 23	CRLMC- 1027/202 3	A.K.NAYAK	C.O.	COURT NO. 11	Order Dtd. 2023-03-02			(Seat No-2)
34 8	26671/20 23	03.03.20 23	WP (C) - 24161/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-2)
34 9	26672/20 23	03.03.20 23	WP (C) - 24159/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-2)
35 0	26673/20 23	03.03.20 23	CRLMC- 925/2023	CHITTA RANJAN SAHU	C.O.	COURT NO. 11	Order Dtd. 2023-03-02			(Seat No-2)
35 1	26674/20 23	03.03.20 23	CRLMC- 1043/202 3	R.K.SARANG I	C.O.	COURT NO. 11	Order Dtd. 2023-03-02			(Seat No-2)
35 2	26675/20 23	03.03.20 23	WP (C) - 24157/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-2)
35 3	26676/20 23	03.03.20 23	CRLMC- 695/2023	B.K.PANDA	C.O.	COURT NO. 12	Order Dtd. 2023-03-02			(Seat No-2)
35 4	26677/20 23	03.03.20 23	WP (C) - 24167/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-2)
35 5	26678/20 23	03.03.20 23	CRLMC- 959/2021	S. DAS	C.O.	COURT NO. 6	Order Dtd. 2023-03-02			(Seat No-2)
35 6	26679/20 23	03.03.20 23	WP (C) - 24148/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-2)
35 7	26680/20 23	03.03.20 23	CRLMC- 936/2023	P.K.JENA	C.O.	COURT NO. 11	Order Dtd. 2023-03-02			(Seat No-2)

358	26681/2023	03.03.2023	WP (C) - 24154/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-2)
359	26682/2023	03.03.2023	WP (C) - 24156/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-2)
360	26683/2023	03.03.2023	WP (C) - 24456/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-2)
361	26684/2023	03.03.2023	BLAPL-12785/2022	J. PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2023-03-02	BL-9154/22		(Seat No-2)
362	26685/2023	03.03.2023	WP (C) - 24458/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-2)
363	26686/2023	03.03.2023	BLAPL-138/2023	M.R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2023-03-02	BL-1753/22		(Seat No-2)
364	26687/2023	03.03.2023	WP (C) - 24907/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-2)
365	26688/2023	03.03.2023	CRLMP-905/2021	CHINMAYA KUMAR NAYAK	C.O.	COURT NO. 22	Order Dtd. 2023-03-01			(Seat No-2)
366	26689/2023	03.03.2023	WP (C) - 24906/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-2)
367	26690/2023	03.03.2023	CRLMP-380/2023	BALARAM SINGH	C.O.	COURT NO. 6	Order Dtd. 2023-03-01			(Seat No-2)
368	26691/2023	03.03.2023	WP (C) - 24904/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-2)
369	26692/2023	03.03.2023	CRLMP-1038/2022	S.K. LENKA	C.O.	COURT NO. 1	Order Dtd. 2023-03-02			(Seat No-2)
370	26693/2023	03.03.2023	WP (C) - 24902/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-2)
371	26694/2023	03.03.2023	CRLMP-398/2023	S.K. BISWAL	C.O.	COURT NO. 6	Order Dtd. 2023-03-02			(Seat No-2)
372	26695/2023	03.03.2023	WP (C) - 24908/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-2)
373	26696/2023	03.03.2023	WP (C) - 24911/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-2)
374	26697/2023	03.03.2023	WP (C) - 24913/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-2)

37 5	26698/20 23	03.03.20 23	CRLMP- 447/2022	S.K. SAHU	C.O.	COURT NO. 1	Order Dtd. 2023-02-24			(Seat No-2)
37 6	26699/20 23	03.03.20 23	CRLMP- 384/2023	BRAJA MOHAN SARANGI	C.O.	COURT NO. 6	Order Dtd. 2023-03-01			(Seat No-2)
37 7	26700/20 23	03.03.20 23	WP (C) - 24915/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-2)
37 8	26701/20 23	03.03.20 23	WP (C) - 24917/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-2)
37 9	26702/20 23	03.03.20 23	CRLMP- 355/2023	P.NAYAK	C.O.	COURT NO. 6	Order Dtd. 2023-03-10		WRIT BRANCH -1	(Seat No-30)
38 0	26703/20 23	03.03.20 23	WP (C) - 24980/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-30)
38 1	26704/20 23	03.03.20 23	WP (C) - 24981/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-30)
38 2	26705/20 23	03.03.20 23	WP (C) - 24982/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-30)
38 3	26706/20 23	03.03.20 23	WP (C) - 24983/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-30)
38 4	26707/20 23	03.03.20 23	CRLMP- 402/2023	J.P.KAR	C.O.	COURT NO. 6	Order Dtd. 2023-03-02			(Seat No-30)
38 5	26708/20 23	03.03.20 23	WP (C) - 24918/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-30)
38 6	26709/20 23	03.03.20 23	CRLMP- 401/2023	J.P. KAR	C.O.	COURT NO. 6	Order Dtd. 2023-03-02			(Seat No-30)
38 7	26710/20 23	03.03.20 23	WP (C) - 24974/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-30)
38 8	26711/20 23	03.03.20 23	WP (C) - 24975/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-30)
38 9	26712/20 23	03.03.20 23	CRLMP- 400/2023	N.MALLICK	C.O.	COURT NO. 6	Order Dtd. 2023-03-02			(Seat No-30)
39 0	26713/20 23	03.03.20 23	WP (C) - 24977/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-30)
39 1	26714/20 23	03.03.20 23	WP (C) - 5667/202 3	KIRTAN DANG	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-24			(Seat No-30)
39 2	26715/20 23	03.03.20 23	WP (C) - 24985/20	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-30)

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39 3	26716/20 23	03.03.20 23	WP (C) - 5665/202 3	KIRTAN DANG	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-24			(Seat No-30)
39 4	26717/20 23	03.03.20 23	WP (C) - 24986/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-30)
39 5	26718/20 23	03.03.20 23	WP (C) - 24987/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-30)
39 6	26719/20 23	03.03.20 23	ABLAPL- 1909/202 3	A. KALASH	C.O.	COURT NO. 2	Order Dtd. 2023-03-02			(Seat No-30)
39 7	26720/20 23	03.03.20 23	WP (C) - 24988/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-30)
39 8	26721/20 23	03.03.20 23	ABLAPL- 1903/202 3	A. KALASH	C.O.	COURT NO. 2	Order Dtd. 2023-03-02			(Seat No-30)
39 9	26722/20 23	03.03.20 23	WP (C) - 24989/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-30)
40 0	26723/20 23	03.03.20 23	ABLAPL- 1882/202 3	B.K. DAS	C.O.	COURT NO. 2	Order Dtd. 2023-03-02			(Seat No-30)
40 1	26724/20 23	03.03.20 23	WP (C) - 24991/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-30)
40 2	26725/20 23	03.03.20 23	ABLAPL- 1879/202 3	S.K. SWAIN	C.O.	COURT NO. 2	Order Dtd. 2023-03-02			(Seat No-30)
40 3	26726/20 23	03.03.20 23	WP (C) - 24992/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-30)
40 4	26727/20 23	03.03.20 23	ABLAPL- 1877/202 3	AJAYA KUMAR ROUT	C.O.	COURT NO. 2	Order Dtd. 2023-03-02			(Seat No-30)
40 5	26728/20 23	03.03.20 23	WP (C) - 24994/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-30)
40 6	26729/20 23	03.03.20 23	ABLAPL- 1876/202 3	H.K. PATRA	C.O.	COURT NO. 2	Order Dtd. 2023-03-02			(Seat No-30)
40 7	26730/20 23	03.03.20 23	WP (C) - 24995/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-30)
40 8	26731/20 23	03.03.20 23	ABLAPL- 1874/202 3	BIJAYA KUMAR SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-03-02			(Seat No-30)

409	26732/2023	03.03.2023	WP (C) - 24998/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-30)
410	26733/2023	03.03.2023	ABLAPL-1861/2023	P.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-03-01			(Seat No-30)
411	26734/2023	03.03.2023	WP (C) - 24999/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-30)
412	26735/2023	03.03.2023	ABLAPL-1278/2023	S. DASH	C.O.	COURT NO. 2	Order Dtd. 2023-03-01			(Seat No-30)
413	26736/2023	03.03.2023	WP (C) - 24890/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-30)
414	26737/2023	03.03.2023	ABLAPL-1251/2023	J. PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2023-03-02			(Seat No-30)
415	26738/2023	03.03.2023	WP (C) - 25091/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-30)
416	26739/2023	03.03.2023	WP (C) - 25092/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-30)
417	26740/2023	03.03.2023	ABLAPL-1169/2023	D. SWAIN	C.O.	COURT NO. 2	Order Dtd. 2023-03-02			(Seat No-30)
418	26741/2023	03.03.2023	WP (C) - 25094/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-30)
419	26742/2023	03.03.2023	ABLAPL-1155/2023	R.R. SATAPATHY	C.O.	COURT NO. 2	Order Dtd. 2023-03-02			(Seat No-30)
420	26743/2023	03.03.2023	WP (C) - 25096/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-30)
421	26744/2023	03.03.2023	ABLAPL-1121/2023	A.K. PANDA	C.O.	COURT NO. 2	Order Dtd. 2023-03-02			(Seat No-30)
422	26745/2023	03.03.2023	WP (C) - 24822/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-30)
423	26746/2023	03.03.2023	ABLAPL-1120/2023	A.K. PANDA	C.O.	COURT NO. 2	Order Dtd. 2023-03-02			(Seat No-30)
424	26747/2023	03.03.2023	WP (C) - 24826/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-30)
425	26748/2023	03.03.2023	ABLAPL-1065/2022	P.R. SWAIN	C.O.	COURT NO. 2	Order Dtd. 2023-03-02			(Seat No-30)

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42 6	26749/20 23	03.03.20 23	ABLAPL- 1058/202 3	J. PARDHAN	C.O.	COURT NO. 2	Order Dtd. 2023-03-02			(Seat No-30)
42 7	26750/20 23	03.03.20 23	WP (C) - 24828/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-30)
42 8	26751/20 23	03.03.20 23	ABLAPL- 1052/202 3	J. PARDHAN	C.O.	COURT NO. 2	Order Dtd. 2023-03-02			(Seat No-30)
42 9	26752/20 23	03.03.20 23	WP (C) - 20325/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-30)
43 0	26753/20 23	03.03.20 23	ABLAPL- 1043/202 3	A.K.NAYAK	C.O.	COURT NO. 2	Order Dtd. 2023-02-02			(Seat No-30)
43 1	26754/20 23	03.03.20 23	WP (C) - 23250/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-30)
43 2	26755/20 23	03.03.20 23	ABLAPL- 1041/202 3	N.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-03-02			(Seat No-30)
43 3	26756/20 23	03.03.20 23	ABLAPL- 1004/202 3	J. PARDHAN	C.O.	COURT NO. 2	Order Dtd. 2023-03-02			(Seat No-30)
43 4	26757/20 23	03.03.20 23	ABLAPL- 1001/202 3	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2	Order Dtd. 2023-03-02			(Seat No-30)
43 5	26758/20 23	03.03.20 23	ABLAPL- 988/2023	A. DAS	C.O.	COURT NO. 2	Order Dtd. 2023-03-02			(Seat No-30)
43 6	26759/20 23	03.03.20 23	ABLAPL- 950/2023	T.K. DAS	C.O.	COURT NO. 2	Order Dtd. 2023-02-28			(Seat No-30)
43 7	26760/20 23	03.03.20 23	WP (C) - 22353/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-30)
43 8	26761/20 23	03.03.20 23	ABLAPL- 871/2023	RAMA KRISHNA BISOI	C.O.	COURT NO. 2	Order Dtd. 2023-03-02			(Seat No-30)
43 9	26762/20 23	03.03.20 23	WP (C) - 24971/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-30)
44 0	26763/20 23	03.03.20 23	RPFAM- 31/2023	D.K. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2023-04-18			(Seat No-30)
44 1	26764/20 23	03.03.20 23	ABLAPL- 869/2023	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2	Order Dtd. 2023-03-02			(Seat No-30)
44 2	26765/20 23	03.03.20 23	WP (C) - 24972/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-30)

44 3	26766/20 23	03.03.20 23	WP (C) - 24460/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-30)
44 4	26767/20 23	03.03.20 23	ABLAPL- 821/2023	J.KAMILA	C.O.	COURT NO. 2	Order Dtd. 2023-03-02			(Seat No-30)
44 5	26768/20 23	03.03.20 23	WP (C) - 24462/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-30)
44 6	26769/20 23	03.03.20 23	WP (C) - 24463/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-30)
44 7	26770/20 23	03.03.20 23	ABLAPL- 135/2023	S.K. SAHU	C.O.	COURT NO. 2	Order Dtd. 2023-03-01			(Seat No-30)
44 8	26771/20 23	03.03.20 23	WP (C) - 37488/20 20	R K BARIK	C.O.	COURT NO. 3	Order Dtd. 2023-03-02			(Seat No-30)
44 9	26772/20 23	03.03.20 23	WP (C) - 36408/20 20	S.K. SAHOO	C.O.	COURT NO. 3	Order Dtd. 2023-03-02		WRIT BRANCH (DIVIS ION BENCH- 2)	(Seat No-112)
45 0	26773/20 23	03.03.20 23	WP (C) - 981/2016	H.S. PAIKRAY	C.O.	COURT NO. 1	Order Dtd. 2023-03-02			(Seat No-112)
45 1	26774/20 23	03.03.20 23	WP (C) - 18137/20 18	B.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-02			(Seat No-112)
45 2	26775/20 23	03.03.20 23	WP (C) - 12087/20 19	B SAHOO	C.O.	DR (J)	Order Dtd. 2023-03-02			(Seat No-112)
45 3	26776/20 23	03.03.20 23	WP (C) - 5161/202 3	KIRTAN DANG	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-02			(Seat No-112)
45 4	26777/20 23	03.03.20 23	WP (C) - 3078/202 3	R K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-02			(Seat No-112)
45 5	26778/20 23	03.03.20 23	WP (C) - 3080/202 3	R K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-02			(Seat No-112)
45 6	26779/20 23	03.03.20 23	WP (C) - 3082/202 3	R K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-02			(Seat No-112)
45 7	26780/20 23	03.03.20 23	WP (C) - 21472/20 15	B.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-02			(Seat No-112)
45 8	26781/20 23	03.03.20 23	WP (C) - 20814/20 22	D.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-112)
45 9	26782/20 23	03.03.20 23	WP (C) - 15946/20	B SAHOO	C.O.	COURT NO. 3	Order Dtd. 2023-03-02			(Seat No-112)

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460	26783/2023	03.03.2023	WP (C) - 15946/2019	B K MOHARANA	C.O.	COURT NO. 3	Order Dtd. 2023-03-02			(Seat No-112)
461	26784/2023	03.03.2023	WP (C) - 32694/2022	SAROJ KUMAR DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-02			(Seat No-112)
462	26785/2023	03.03.2023	WPC (OAC) - 1502/2019	S.R PANI	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-02			(Seat No-112)
463	26786/2023	03.03.2023	WP (C) - 33231/2020	P K ROUSTRAY	C.O.	COURT NO. 3	Order Dtd. 2023-03-02			(Seat No-112)
464	26787/2023	03.03.2023	WPC (OA) - 1177/2015	TAPAN SWAIN	GENERAL		Order Dtd. 2023-02-13			(Seat No-112)
465	26788/2023	03.03.2023	WP (C) - 33234/2020	P K ROUSTRAY	C.O.	COURT NO. 3	Order Dtd. 2023-03-02			(Seat No-112)
466	26789/2023	03.03.2023	WP (C) - 33239/2020	P K ROUSTRAY	C.O.	COURT NO. 3	Order Dtd. 2023-03-02			(Seat No-112)
467	26790/2023	03.03.2023	WP (C) - 33237/2020	P K ROUSTRAY	C.O.	COURT NO. 3	Order Dtd. 2023-03-02			(Seat No-112)
468	26791/2023	03.03.2023	OJC- 4147/1992	J.R. SAHOO	GENERAL		Order Dtd. 1992-11-16			(Seat No-112)
469	26792/2023	03.03.2023	WP (C) - 11712/2015	K C SATAPATHY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-03-02			(Seat No-112)
470	26793/2023	03.03.2023	WP (C) - 15742/2012	T. BAG	GENERAL		Order Dtd. 2023-03-01			(Seat No-112)
471	26794/2023	03.03.2023	WP (C) - 6033/2023	P K JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-02			(Seat No-112)
472	26795/2023	03.03.2023	WP (C) - 14172/2018	A.K.SWAIN	GENERAL		Judgement Dtd. 2023-02-24			(Seat No-112)
473	26796/2023	03.03.2023	WP (C) - 4376/2023	R CH ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-02			(Seat No-112)
474	26797/2023	03.03.2023	WP (C) - 7718/2018	J.R. SAHOO	GENERAL		Order Dtd. 2022-05-02			(Seat No-112)
475	26798/2023	03.03.2023	WP (C) - 20926/2012	P. K. NAYAK	C.O.	COURT NO. 16	Order Dtd. 2023-03-02		WRIT BRANCH (DIVIS	(Seat No-117)

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47 6	26799/20 23	03.03.20 23	WP (C) - 4393/201 8	K K NATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-02			(Seat No-117)
47 7	26800/20 23	03.03.20 23	WP (C) - 17808/20 09	A.K.SWAIN	GENERA L		Order Dtd. 2022-11-02			(Seat No-117)
47 8	26801/20 23	03.03.20 23	WP (C) - 5087/202 3	P. K. LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-02			(Seat No-117)
47 9	26802/20 23	03.03.20 23	WP (C) - 26706/20 17	K K NATH	C.O.	LOKADALA T1	Order Dtd. 2023-03-02			(Seat No-117)
48 0	26803/20 23	03.03.20 23	WP (C) - 6347/202 3	NIRANJAN ROUT	C.O.	COURT NO. 22	Order Dtd. 2023-03-01			(Seat No-117)
48 1	26804/20 23	03.03.20 23	WP (C) - 5690/202 3	PITABAS NAYAK	C.O.	COURT NO. 22	Order Dtd. 2023-02-28			(Seat No-117)
48 2	26805/20 23	03.03.20 23	WP (C) - 5034/202 3	RAMAKANT MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2023-03-23		WRIT BRANCH -6	(Seat No-24)
48 3	26806/20 23	03.03.20 23	WPC (OAC) - 3210/201 3	TAPAN SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-01			(Seat No-24)
48 4	26807/20 23	03.03.20 23	WP (C) - 16711/20 22	S.K.BEHERA	GENERA L		Order Dtd. 2022-07-20			(Seat No-24)
48 5	26808/20 23	03.03.20 23	CONTC- 6957/202 2	BHUBANESWA R DASH	C.O.	COURT NO. 3	Order Dtd. 2023-03-02	WPC 40354/ 21		(Seat No-24)
48 6	26809/20 23	03.03.20 23	WP (C) - 3565/201 1	SATYA RANJAN PANI	C.O.	COURT NO. 22	Order Dtd. 2023-02-21			(Seat No-24)
48 7	26810/20 23	03.03.20 23	WP (C) - 36966/20 22	P. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2023-03-02			(Seat No-24)
48 8	26811/20 23	03.03.20 23	CONTC- 8019/202 2	MR RABINARAYA N BEHERA	C.O.	COURT NO. 22	Order Dtd. 2023-01-03			(Seat No-24)
48 9	26812/20 23	03.03.20 23	WP (C) - 10284/20 22	A K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-03-02			(Seat No-24)
49 0	26813/20 23	03.03.20 23	CONTC- 8019/202 2	MR RABINARAYA N BEHERA	C.O.	COURT NO. 22	Order Dtd. 2023-01-03			(Seat No-24)
49 1	26814/20 23	03.03.20 23	WP (C) - 18733/20	S.K.BEHERA	GENERA L		Order Dtd. 2022-08-02			(Seat No-24)

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49 2	26815/20 23	03.03.20 23	ARBA- 38/2022	BIJAY KUMAR DAS	C.O.	COURT NO. 6	Order Dtd. 2023-03-10		M.J.C.	(Seat No-1)
49 3	26816/20 23	03.03.20 23	WP (C) - 16655/20 22	S.K.BEHERA	GENERA L		Order Dtd. 2022-07-18			(Seat No-1)
49 4	26817/20 23	03.03.20 23	WP (C) - 36333/20 22	PRASANJIT BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-03-01			(Seat No-1)
49 5	26818/20 23	03.03.20 23	WP (C) - 9064/202 2	S. MOHARANA	C.O.	COURT NO. 3	Order Dtd. 2023-03-02			(Seat No-1)
49 6	26819/20 23	03.03.20 23	WP (C) - 36333/20 22	SURENDRA DAS	C.O.	COURT NO. 6	Order Dtd. 2023-03-01			(Seat No-1)
49 7	26820/20 23	03.03.20 23	WP (C) - 16745/20 22	S.K.BEHERA	GENERA L		Order Dtd. 2022-07-19			(Seat No-1)
49 8	26821/20 23	03.03.20 23	CRLMP- 1756/202 2	SIBA PRASAD SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-02-23			(Seat No-1)
49 9	26822/20 23	03.03.20 23	ARBA- 41/2018	R. K. MAHABHOI	C.O.	COURT NO. 6	Order Dtd. 2023-01-09			(Seat No-1)
50 0	26823/20 23	03.03.20 23	WP (C) - 2144/202 3	B K SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-01		WRIT BRANCH (DIVIS ION BENCH- 3)	(Seat No-118)
50 1	26824/20 23	03.03.20 23	WP (C) - 2143/202 3	B K SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-01		WRIT BRANCH (DIVIS ION BENCH- 3)	(Seat No-118)
50 2	26825/20 23	03.03.20 23	WP (C) - 14873/20 22	S.K.BEHERA	GENERA L		Order Dtd. 2023-02-24			(Seat No-118)
50 3	26826/20 23	03.03.20 23	WP (C) - 11384/20 22	S.K.BEHERA	GENERA L		Order Dtd. 2023-02-23			(Seat No-118)
50 4	26827/20 23	03.03.20 23	WP (C) - 5556/202 3	BHARAT BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-02			(Seat No-118)
50 5	26828/20 23	03.03.20 23	WP (C) - 5556/202 3	S.P. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-02			(Seat No-118)
50 6	26829/20 23	03.03.20 23	WP (C) - 4802/202 3	P K NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-02		WRIT BRANCH (DIVIS	(Seat No-121)

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50 7	26830/20 23	03.03.20 23	WP (C) - 2142/202 3	B K SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-01		WRIT BRANCH (DIVIS ION BENCH- 3)	(Seat No-118)
50 8	26831/20 23	03.03.20 23	WPC (OAC) - 2431/201 5	S. DAS	GENERA L		Order Dtd. 2022-01-19			(Seat No-118)
50 9	26832/20 23	03.03.20 23	WPC (OAC) - 3396/201 3	B.S.SWAIN	GENERA L		Order Dtd. 2022-05-12			(Seat No-118)
51 0	26833/20 23	03.03.20 23	WP (C) - 2145/202 3	B.K.SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-01		WRIT BRANCH (DIVIS ION BENCH- 3)	(Seat No-118)
51 1	26834/20 23	03.03.20 23	MACA- 966/2017	P.C.MOHANT Y	GENERA L		Order Dtd. 2022-02-21			(Seat No-118)
51 2	26835/20 23	03.03.20 23	CMAPL- 59/2023	GIRISH CHANDRA NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-02	WPC 1338/1 3		(Seat No-118)
51 3	26836/20 23	03.03.20 23	CONTC- 1438/201 8	K.C S	GENERA L		Order Dtd. 2023-02-17			(Seat No-118)
51 4	26837/20 23	03.03.20 23	WP (C) - 33324/20 22	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-02			(Seat No-118)
51 5	26838/20 23	03.03.20 23	OJC- 6290/199 2	S.K.BEHERA	GENERA L		Order Dtd. 9999-12- 31Entire Order,			(Seat No-118)
51 6	26839/20 23	03.03.20 23	WP (C) - 20887/20 12	H.S. PAIKRAY	C.O.	COURT NO. 14	Order Dtd. 2023-03-02			(Seat No-118)
51 7	26840/20 23	03.03.20 23	WP (C) - 4951/202 3	P. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-02			(Seat No-118)
51 8	26841/20 23	03.03.20 23	ABLAPL- 340/2023	K. SAHOO	GENERA L		Order Dtd. 2023-02-28			(Seat No-118)
51 9	26842/20 23	03.03.20 23	WP (C) - 32850/20 22	K K NATH	C.O.	COURT NO. 4	Order Dtd. 2023-03-02			(Seat No-118)
52 0	26843/20 23	03.03.20 23	WP (C) - 8392/202	T. BAG	GENERA L		Order Dtd. 2022-11-03			(Seat No-118)

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52 1	26844/20 23	03.03.20 23	WP (C) - 21098/20 20	P.K. TRIPATHY	GENERA L		Order Dtd. 2021-01- 19Petition ,Annexure,			(Seat No-118)
52 2	26845/20 23	03.03.20 23	WP (C) - 39364/20 21	K. MANDAL	C.O.	COURT NO. 3	Order Dtd. 2023-03-02			(Seat No-118)
52 3	26846/20 23	03.03.20 23	RSA- 176/1995	P.K.MISHRA	GENERA L		Judgement Dtd. 2022- 09-26			(Seat No-118)
52 4	26847/20 23	03.03.20 23	WP (C) - 26499/20 17	K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-03-02	WPC 20771/ 14		(Seat No-118)
52 5	26848/20 23	03.03.20 23	CRLMC- 1844/201 6	J.J. PARIDA	GENERA L		Order Dtd. 2016-08-29		CRIMIN AL MISC	(Seat No-2)
52 6	26849/20 23	03.03.20 23	WP (C) - 33241/20 20	P.K. ROUTRAY	C.O.	COURT NO. 3	Order Dtd. 2023-03-02			(Seat No-2)
52 7	26850/20 23	03.03.20 23	OJC- 13387/19 99	K.C SAHU	GENERA L		Order Dtd. 2017-04-05		WRIT BRANCH -7	(Seat No-15)
52 8	26851/20 23	03.03.20 23	WP (C) - 12456/20 22	DILLIP SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-02			(Seat No-15)
52 9	26852/20 23	03.03.20 23	SA- 172/1993	S.MOHARANA	GENERA L		Appealmemo Entire Order,		SECOND APPEAL	(Seat No-4)
53 0	26853/20 23	03.03.20 23	WP (C) - 23139/20 22	RABI NARAYAN BEHERA	C.O.	COURT NO. 3	Order Dtd. 2023-03-02			(Seat No-4)
53 1	26854/20 23	03.03.20 23	WP (C) - 23139/20 22	P K LENKA	C.O.	COURT NO. 3	Order Dtd. 2023-03-02			(Seat No-4)
53 2	26855/20 23	03.03.20 23	WPC (OA) - 3001/201 3	M.K.MOHANT Y	GENERA L		Order Dtd. 2023-02-24			(Seat No-4)
53 3	26856/20 23	03.03.20 23	WP (C) - 19233/20 18	A K RAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-02			(Seat No-4)
53 4	26857/20 23	03.03.20 23	WPC (OAC) - 4678/201 6	S.P SAHOO	GENERA L		Order Dtd. 2022-10-20			(Seat No-4)
53 5	26858/20 23	03.03.20 23	WP (C) - 23979/20 17	M/S.S.P.SA HOO	GENERA L		Judgement Dtd. 2022- 08-12			(Seat No-4)
53 6	26859/20 23	03.03.20 23	WPC (OAC) -	D.K. JENA	C.O.	COURT NO. 3	Order Dtd. 2023-03-02			(Seat No-4)

			4565/2015			OLD				
537	26860/2023	03.03.2023	BLAPL-9722/2022	S.C. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2023-03-03			(Seat No-4)
538	26861/2023	03.03.2023	WPC (OAC) - 4567/2015	D.K. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-02			(Seat No-4)
539	26862/2023	03.03.2023	WPC (OAC) - 4568/2015	D.K. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-02			(Seat No-4)
540	26863/2023	03.03.2023	BLAPL-11122/2022	J. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2023-03-03	BL-11120/22, BL-2376/22, BL-10705/21, BL-10707/21, BL-10706/21	BAIL-2 (CRIMINAL MISC-2)	(Seat No-8)
541	26864/2023	03.03.2023	BLAPL-11120/2022	J. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-03-03		BAIL-2 (CRIMINAL MISC-2)	(Seat No-8)
542	26865/2023	03.03.2023	BLAPL-8574/2022	M. DAS	C.O.	COURT NO. 11	Order Dtd. 5000-01-01	BL-2906-2022	BAIL-1 (CRIMINAL MISC-1)	(Seat No-2)
543	26866/2023	03.03.2023	WP (C) - 6570/2023	P.K.MISHRA	C.O.	COURT NO. 12	Order Dtd. 2023-03-03		WRIT BRANCH -8	(Seat No-29)
544	26867/2023	03.03.2023	WP (C) - 6610/2023	R.K.BARIK	C.O.	COURT NO. 12	Order Dtd. 2023-03-03		WRIT BRANCH -1	(Seat No-2)
545	26868/2023	03.03.2023	WPC (OAC) - 3321/2015	K.C.SAMAL	GENERAL		Order Dtd. 2023-02-06			(Seat No-2)
546	26869/2023	03.03.2023	CONTC-185/2022	D.BEHERA	GENERAL		Order Dtd. 2022-10-31			(Seat No-2)
547	26870/2023	03.03.2023	WP (C) - 4359/2023	D. SWAIN	C.O.	COURT NO. 4	Order Dtd. 2023-03-03			(Seat No-2)
548	26871/2023	03.03.2023	WP (C) -	R K	C.O.	COURT	Order Dtd.		WRIT	(Seat

8	23	23	3199/2023	MOHANTY		NO. 4	2023-03-03		BRANCH (DIVISION BENCH-1)	No-104)
549	26872/2023	03.03.2023	CRLA-79/2023	B K DAS 1	C.O.	COURT NO. 5	Order Dtd. 2023-03-01			(Seat No-104)
550	26873/2023	03.03.2023	CRLA-77/2023	B K DAS 1	C.O.	COURT NO. 5	Order Dtd. 2023-03-01			(Seat No-104)